

Sir, my senior colleague shri Patil has already announced in this House that this scheme has been extended for one more year and we are reviewing it within a year. An inter-ministerial committee is being formed which will consider and find out the ways and means to implement it effectively and also to bring about amendments in the scheme.

I have noted the suggestion given by the hon. lady Member and this will be covered in the review.

[English]

SHRI SHARAD DIGHE : This feeling of regional imbalance in the matter of industries, etc. has been there for some time in different regions of Maharashtra including Vidarbha, Marathwada, Konkan and west of Maharashtra. Some time back, the Maharashtra Assembly passed a resolution unanimously urging upon the President through the Government under Article 371 of the Constitution for establishment of separate development boards for Vidarbha, Marathwada and the rest of Maharashtra so that there will be equitable allocation of funds for development purposes for the said areas. In view of this feeling and unanimous resolution, does the Government propose to establish such regional developmental boards for these three regions ?

SHRI ARIF MOHAMMAD KHAN : Sir, this question does not concern my Ministry.

Air Force Pilots

*731. SHRI VILAS MUTTEMWAR : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have adequate number of pilots according to the number of aeroplanes; and

(b) if not, the steps being taken by Government for having adequate number of pilots ?

THE MINISTER OF DEFENCE
(SHRI P.V. NARASIMHA RAO) :
(a) Yes, Sir.

(b) In view of (a) does not arise.

SHRI VILAS MUTTEMWAR : Mr. Speaker, Sir, the hon. Minister has stated in his reply that our Air Force has got pilots in proportion to the number of aeroplanes, but keeping in view the fact that our neighbouring countries are purchasing new type of fighter aeroplanes and some powers are encouraging the acquisition of armaments, we have also decided to introduce new type of aeroplanes like the Canberra, MIG, Jaguar, etc. When we introduce these planes, we shall have to give special training to the pilots and for that we shall be requiring more pilots. Have we an adequate number of pilots for that purpose ?

Recently trainer planes have met with accidents. Are you going to take steps to check the recurrence of such accidents ?

SHRI P.V. NARASIMHA RAO : Sir, we have pilots for all the kinds of aeroplanes that we possess at present and arrangements would be made to have pilots for those planes which we shall acquire in future. Neither is there any shortage now nor will there be any in future.

So far as the accident is concerned, it is difficult to answer it fully in the context of the present question but I know that the House and the hon. Members are worried about the accident.

Many people have said to me and written to me about this and I have replied to them. Even now I am prepared to inform the House about our methods of enquiry into the accidents, about what we are doing and what we propose to do and what precautions we are going to take in regard to accidents.

[English]

PROF. MADHU DANDAVATE : You can mobilise ex-pilots.

SHRI AMAL DATTA : I think there was an enquiry by Lagontaine regarding the high rate of accidents of aircrafts

and one of the reasons diagnosed by him was the serious indiscipline in the air, by which he meant that the pilots are not adequately trained and educated in respect of the aircrafts they have to fly. I would like to know that after this Report was published what steps have been taken to see that this kind of things does not occur again.

SHRI P.V. NARASIMHA RAO : Corrective steps have been taken in regard to several matters mentioned in the Report and they are still being taken. As I said, I am prepared to take the House into confidence tell them what all has been done and what all is proposed to be done. But in the course of a supplementary, it will not be possible to make a comprehensive reply.

Criteria for location of Industrial Undertakings in States

* 732. **SHRI AMAR ROYPRADHAN :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the criteria laid down by Government for locating industrial undertakings in various States; and

(b) whether Government take into consideration the density of population of a State and its industrial backwardness in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMED KHAN) : (a) and (b). The initiative for setting up an undertaking, in a particular State, lies primarily with the entrepreneur. However, with a view to promote development of backward districts/areas, Government are giving preference for setting up of industries in these districts/areas and have also been providing facilities/incentives by way of Central Investment Subsidy and lower rate of interest by Financial Institutions, etc. It is also the policy of the Government to discourage setting up a new industrial undertaking or expansion of an existing undertaking within the urban area limits of metropolitan cities with a population of more than 10 lakhs and within the municipal limits of cities with a population of more than 5 lakhs.

SHRI AMAR ROYPRADAN : Mr. Speaker, Sir, the reply is a stereo-type one. If you go through the record, you will find that since 1980 onwards similar answer has been coming for similar questions and nothing new is there... (Interruptions).

MR. SPEAKER : How can answer be similar ?

SHRI AMAR ROYPRADHAN : No progress at all. Really you will be astonished to know that in 1975-80 the figure for no-industry districts was 102 and at present, in 1985-86, the figure is 90. That means, the progress is only 12 districts and not more than that. If this ratio continues, it will take at least 45 years to make progress in the remaining 90 districts.... (Interruptions).

AN HON. MEMBER : Not a long time.

SHRI AMAR ROYPRADHAN : Not a long time, only 45 years. In the reply it has been stated that the initiative lies primarily with the entrepreneur. If everything lies with the entrepreneurs, then the Centre should not blame the State or the State should not blame the Centre. But the fact is that it is primarily the responsibility of the Centre. So, under the circumstances I would like to know whether the Government will take initiative to set up some industries particularly public undertakings, in these backward areas, whether they are in the North-Eastern region, whether they are in the Southern region or whether they are in any other part of the country. Please take this matter seriously. Don't think that these are the only parts in the country which are backward, there are some other parts also which are backward.

SHRI ARIF MOHAMMAD KHAN : Sir, the hon. Member is saying about the same answer being given. I think it speaks of the consistency with which we pursue our policy. The hon. Member wants to know whether the Government will take any initiative to set up industries in the backward areas. Government has already taken not one but several initiatives to direct investment in the